

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 318

IA-5532/2020, IA-5528/2021

IN

IB-614(ND)/2017

IN THE MATTER OF:

M/s. Nuvoco Vistas Corporation Ltd.

.... Petitioner/Applicant

Vs.

WIG Brothers Constructions Pvt. Ltd. In M/S Shri Ganpati Udyog

.... Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 24.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS

HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Liquidator : Mr. Abhishek Anand, Mr. Abhishek Sinha, Advs.

For the Respondent : Mr. Nilesh Sharma, Mr. Dhawebh Pahuja, Adv.

ORDER

IA-5532/2020

In compliance with the order dated 10.01.2024, the Applicant has filed written submissions.

The Respondents are directed to file/bring the written submissions on record within three days.

List the matter for compliance **on 15.05.2024.**

IA-5528/2021

Ld. Counsel appears for the Applicant. Ld. Counsel appearing for the Respondent seeks an adjournment. Matter adjourned **to 15.05.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Ajay

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)